

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 22/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M.M. KUMAR
Hon'ble Member (J)

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE COMPANY: Combata Aviation Workers Association
V/s.
M/s. Cambata Aviationo Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

Despite second call no one has appeared on behalf of the parties. Hearing is deferred to
28.02.2017.

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(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

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(R. VARADHARAJAN)
MEMBER (J)